

No. J-11017/7/2026-Judicial (1)/ E.184960
Government of India
Ministry of Law & Justice
Department of Legal Affairs
(Judicial Section)

Shastri Bhawan, New Delhi,
Dated the 11th May, 2026

ORDER

The President is pleased to engage the following Advocates for conducting Central Government litigation as per the table below, for a period of three years with effect from dated of this order or until further orders in this regard, whichever is earlier:

HIGH COURT OF JHARKHAND

Sl. No.	Name of Advocate	Contact Details	Enrollment No.
Senior Panel Counsel			
1.	Sh. Ranesh Anand	D-52, Harmu Housing Colony, Ranchi-834002 Mob. 7250961676, 7903684169 Email: raneshanand@gmail.com; rana5206@alumni.sydney.edu.au	JH-497/2016

CENTRAL ADMINISTRATIVE TRIBUNAL, RANCHI BENCH

Sl. No.	Name of Advocate	Contact Details	Enrollment No.
Senior Panel Counsel			
1.	Sh. Ranesh Anand	D-52, Harmu Housing Colony, Ranchi-834002 Mob. 7250961676, 7903684169 Email: raneshanand@gmail.com; rana5206@alumni.sydney.edu.au	JH-497/2016
2.	Sh. Kumar Harsh	Address- A-39, Harmu Housing Colony, Near Patel Park, Ranchi-834002 Mob: 9990952322 Email- officeofkumarharsh@gmail.com	JH-529/2014

2. The engagement and professional fee of aforesaid Advocate will be governed by the terms & conditions as per this Department's OM No. 26(1)/99-Judl. dated 24.09.1999 read with OM No. 12011/6/2025-Judicial/E.158060 dated 05.02.2026 & subsequent instructions issued through various OMs specially the OM No. J-16/11/2017-Judicial dated 08.02.2018 and J-16/20/2024-Judicial dated 16.10.2024 imposing certain restrictions on panel counsel. The aforesaid OMs are available on the website of this Department i.e. www.legalaffairs.gov.in in the tab 'Judicial Section' under heading 'Circulars pertaining to litigations'.

3. Hindi version of this order will follow.



(Madhab Charan Prusty)
Sr. Government Advocate

Copy (through email) to: -

1. PS to Hon'ble MoS (I/C) L&J.
2. PSO to Law Secretary/AS/JS in the main secretariat of Department of Legal.
3. Shri Anil Kumar, ASGI, High Court of Jharkhand.
4. Shri Prashant Kumar Singh, DSGI before High Court of Jharkhand.
5. Shri Rajendra Krishna, Sr. CGSC (Litigation In-charge), CAT Ranchi Bench.
6. The Registrar, High Court of Jharkhand.
7. The Registrar, CAT Ranchi Bench.
8. LIMBS team for information and necessary action.
9. Uploaded on website of Department i.e. www.legalaffairs.gov.in >> Judicial >> "Orders related to empanelment of Advocates for UoI".
10. Hindi unit, Department of Legal Affairs for Hindi translation of the order.

N Prasad
11/05/2026

(Niranjan Prasad)
Section Officer (Judicial)
Tel. 011-23384945
Email: judicial-dla@nic.in